### Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

## LOK SABHA UNSTARRED QUESTION NO. 1374 TO BE ANSWERED ON 18.12.2018

#### **CONSUMER CASES**

1374. SHRI BHAIRON PRASAD MISHRA: **(OIH)** 

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken a decision to implement a new provision of providing immediate relief to the consumers through stay order in the cases filed in the consumer courts;
- (b) if so, the details thereof; and
- (c) if not, whether the Government proposes to implement such provisions in favour of the consumers immediately?

#### **ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री सी. आर. चौधरी)

# THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) & (b): No, Madam.

(c) : There is no such proposal.

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